

DIVISION BENCH
COURT - I

O-215

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/233(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS AYUSHMAN TIE-UP PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance(via video conference/physically)

For Petitioner

Mr. S.K. Tiwari, Adv.

For the Respondent

Ms. Neha Somani, Pr. CS

ORDER

1. Ld. Counsel for the parties present.
2. At the request of Ld. Counsel appearing for ROC, WB, post this matter for reporting instructions on **10.06.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**